

HARYANA GOVERNMENT
SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT

Notification

Dated, the 2nd August, 2018

No. 1159-SW(4)-2018, In supersession of the Notification No. 1320-SW(4)-2016 dated 27.10.2016 & 1320A-SW(4)-2016 dated 27.10.2016, and as mandated by Section 66 of the "The Rights of Persons with Disabilities Act, 2016", the Governor of Haryana is pleased to constitute a State Advisory Board consisting of the following members:-

Appointed under clause (a) of sub-section (2) of Section 66:

1. The Minister in charge of the Department in the State Government dealing with disability matters, Chairperson, ex officio;

Appointed under clause (b) of sub-section (2) of Section 66:

2. The Minister of State or the Deputy Minister in charge of the Department in the State Government dealing with disability matters, if any, Vice-Chairperson, ex officio;

Appointed under clause (c) of sub-section (2) of Section 66:

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| 3. Chief Secretary to Government, Haryana | Member
(ex-officio) |
| 4. Administrative Secretary to Government, Haryana, Finance | -do- |
| 5. Administrative Secretary to Government, Haryana, Higher Education | -do- |
| 6. Administrative Secretary to Government, Haryana, School Education | -do- |
| 7. Administrative Secretary to Government, Haryana, Technical Education | -do- |
| 8. Administrative Secretary to Government, Haryana, Industrial Training | -do- |
| 9. Administrative Secretary to Government, Haryana, Health | -do- |
| 10. Administrative Secretary to Government, Haryana, Rural Development & Development and Panchayat | -do- |
| 11. Administrative Secretary to Government, Haryana, Industries & Commerce | -do- |
| 12. Administrative Secretary to Government, Haryana, Urban Local Bodies | -do- |
| 13. Administrative Secretary to Government, Haryana, Science & Technology | -do- |
| 14. Administrative Secretary to Government, Haryana, Employment | -do- |
| 15. Administrative Secretary to Government, Haryana, Labour | -do- |
| 16. Administrative Secretary to Government, Haryana, Transport | -do- |
| 17. Administrative Secretary to Government, Haryana, Women & Child Development Department | -do- |
| 18. Administrative Secretary to Government, Haryana, Electronics & Information Technology | -do- |
| 19. Administrative Secretary to Government, Haryana, Sports & Youth Affairs | -do- |
| 20. Administrative Secretary to Government, Haryana, PWD (B&R) | -do- |
| 21. Commissioner for Persons with Disabilities, Haryana | -do- |

Appointed under clause (f) of sub-section (2) of Section 66:

Administrative Secretary to Government, Haryana, Social Justice & Empowerment	Member Secretary
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Functions of the State Advisory Board:-

- a) To advise the State Government on policies, programmes, legislation and projects with respect to disability;
- b) To develop a State policy to address issues concerning persons with disabilities;
- c) To review and coordinate the activities of all Departments of the State Government and other Governmental and non-Governmental Organisations in the State which are dealing with matters relating to persons with disabilities;
- d) To take up the cause of persons with disabilities with the concerned authorities and the international organisations with a view to provide for schemes and projects for the persons with disabilities in the State plans;

- e) To recommend steps to ensure accessibility, reasonable accommodation, nondiscrimination for persons with disabilities, services and the built environment and their participation in social life on an equal basis with others;
- f) To monitor and evaluate the impact of laws, policies and programmes designed to achieve full participation of persons with disabilities; and
- g) Such other functions as may be assigned from time to time by the State Government.

The remaining members of the State Advisory Board shall be notified later.

Chandigarh, dated the,
02nd August, 2018

Neerja Sekhar
Principal Secretary to Government Haryana,
Social Justice & Empowerment Department

Endst. No. 1159-SW(4)-2018

Chandigarh, dated the 2nd August, 2018

A copy is forwarded to the following for information and necessary action:-

1. Hon'ble State Minister Social Justice & Empowerment Department
2. Chief Secretary to Government, Haryana
3. Administrative Secretary to Government, Haryana, Finance Department
4. Administrative Secretary to Government, Haryana, Higher Education
5. Administrative Secretary to Government, Haryana, School Education
6. Administrative Secretary to Government, Haryana, Technical Education
7. Administrative Secretary to Government, Haryana, Industrial Training
8. Administrative Secretary to Government, Haryana, Health
9. Administrative Secretary to Government, Haryana, Rural & Development Panchayat
10. Administrative Secretary to Government, Haryana, Industries & Commerce
11. Administrative Secretary to Government, Haryana, Urban Local Bodies
12. Administrative Secretary to Government, Haryana, Science & Technology
13. Administrative Secretary to Government, Haryana, Employment
14. Administrative Secretary to Government, Haryana, Labour
15. Administrative Secretary to Government, Haryana, Transport
16. Administrative Secretary to Government, Haryana, Women & Child Development Department
17. Administrative Secretary to Government, Haryana, Electronics & Information Technology
18. Administrative Secretary to Government, Haryana, Sports & Youth Affairs
19. Administrative Secretary to Government, Haryana, PWD (B&R)
20. Commissioner for Persons with Disabilities, Haryana

R. Singh
Superintendent (SW)

o/c for Principal Secretary to Government Haryana,
Social Justice & Empowerment Department

Endst. No. 1159-SW(4)-2018

Chandigarh, dated the 2nd August, 2018

A copy is forwarded to the Controller, Printing & Stationery Department
Haryana, Chandigarh for publishing this notification in the Haryana Govt. Gazette at the earliest.

R. Singh
Superintendent (SW)

o/c for Principal Secretary to Government Haryana
Social Justice & Empowerment Department

Copy 2/8/18